LOK SABHA STARRED QUESTION NO. 419 TO BE ANSWERED ON 22nd JULY, 2019

Petrol Refilling Stations/Retail Outlets

†*419. SHRI ANIL FIROJIYA: SHRI KHAGEN MURMU:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details and number of petrol refilling stations/Retail Outlets in the country, State/UT-wise;
- (b) whether the Government proposes to set up new petrol refilling stations/Retail Outlets in various States during the current financial year and if so, the details thereof, State/UT-wise including district-wise details of Madhya Pradesh; and
- (c) the details of the educational qualifications prescribed in this regard?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) A statement is laid on the table of the house.

Statement referred to in reply to Lok Sabha Starred Question No.419 for answer on 22.07.2019 asked by Shri Anil Firojiya and Shri Khagen Murmu, MPs regarding "Petrol Refilling Stations/Retail Outlets'.

- (a) State/UT/OMC-wise details of number of petrol refilling stations/Retail Outlets in the country as on 01.07.2019 are given in **Anneuxre-1**.
- (b) State/UT/OMC-wise details of Letter of Intents (LOIs) issued for setting up of petrol and diesel filling station/Retail Outlets as on 01.07.2019 are given in **Annexure-2**.

District/OMC-wise details of LOIs issued in Madhya Pradesh for setting up of petrol filling station/Retail Outlets as on 01.07.2019 are given in **Annexure-3**.

Commissioning of the Retail Outlets (ROs) is a continuous process and the ROs are commissioned after obtaining No Objection Certificate and approvals from the respective statutory authorities.

Oil Marketing Companies (OMCs) have implemented new Dealership Selection Guidelines w.e.f. 24.11.2018. As per the guidelines, candidates applying for dealership should have passed Minimum 10th (examination conducted by a Board/School). Certificate issued by Armed Forces as equivalent to 10th Class pass in accordance with Ministry of Personnel, Public Grievances and Pensions (Dept. of Personnel and Training) notification No. 15012/8/82-Estt (D) dated 12.02.1986 will also be considered. Minimum Educational qualification is not applicable to Freedom Fighters under Combined Category 2.

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No.419 for 22.7.2019 asked by Shri Anil Firojiya and Shri Khagen Murmu, MPs regarding Petrol Refilling Stations/Retail Outlets.

DETAILS OF RETAIL OUTLETS AS ON 01.07.2019

States	IOCL	BPCL	HPCL
ANDHRA PRADESH	1288	764	1011
ARUNACHAL PRADESH	62	16	0
ASSAM	539	166	105
BIHAR	1546	689	545
CHHATISGARH	548	312	387
DELHI	189	107	98
GOA	31	50	37
GUJARAT	1331	868	841
HARYANA	1486	449	774
HIMACHAL PRADESH	234	80	125
JAMMU & KASHMIR	230	145	136
JHARKHAND	506	342	290
KARNATAKA	1956	1058	976
KERALA	908	493	610
MADHYA PRADESH	1510	1011	930
MAHARASHTRA	2019	1839	1736
MANIPUR	79	22	0
MEGHALAYA	120	46	30
MIZORAM	33	6	3
NAGALAND	52	13	3
ODISHA	796	445	330
PUNJAB	1725	626	897
RAJASTHAN	1846	912	1089
SIKKIM	20	23	7
TAMIL NADU	2225	1454	1284
TELANGANA	1056	659	766
TRIPURA	66	4	0
UTTAR PRADESH	3844	1509	1716
UTTARAKHAND	267	123	178
WEST BENGAL	1151	616	495
Union Territories			
ANDAMAN & NICOBAR	14	0	0

CHANDIGARH	21	10	11
DADRA & NAGAR HAVELI	11	4	11
DAMAN & DIU	11	7	11
LAKSHADWEEP	0	0	0
PUDUCHERRY	80	34	39
Total	27800	14902	15471

ANNEUXRE -2

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No.419 for 22.7.2019 asked by Shri Anil Firojiya and Shri Khagen Murmu, MPs regarding Petrol Refilling Stations/Retail Outlets.

Details of Pending LOIs as on 01.07.2019

States	IOCL	BPCL	HPCL
ANDHRA PRADESH	303	238	94
ARUNACHAL PRADESH	12	6	2
ASSAM	69	93	25
BIHAR	363	139	155
CHHATISGARH	144	169	140
DELHI	16	15	5
GOA	8	24	19
GUJARAT	370	365	275
HARYANA	391	237	176
HIMACHAL PRADESH	82	27	6
JAMMU & KASHMIR	111	47	12
JHARKHAND	132	92	73
KARNATAKA	378	366	126
KERALA	209	111	149
MADHYA PRADESH	456	414	333
MAHARASHTRA	708	570	367
MANIPUR	7	5	4
MEGHALAYA	8	17	13
MIZORAM	9	3	0
NAGALAND	22	3	0
ODISHA	211	100	70
PUNJAB	252	151	94
RAJASTHAN	390	299	308
SIKKIM	7	9	2
TAMIL NADU	151	37	25
TELANGANA	164	200	75
TRIPURA	7	3	2
UTTAR PRADESH	710	391	361
UTTARAKHAND	111	57	50
WEST BENGAL	189	168	76
Union Territories			
ANDAMAN & NICOBAR	1	0	0

CHANDIGARH	1	0	0
DADRA & NAGAR HAVELI	4	6	6
DAMAN & DIU	1	1	0
LAKSHADWEEP	0	0	0
PUDUCHERRY	13	0	3
Total	6010	4363	3046

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No.419 for 22.7.2019 asked by Shri Anil Firojiya and Shri Khagen Murmu, MPs regarding Petrol Refilling Stations/Retail Outlets.

Number of LOIs pending for commissioning as on 01.07.2019 in Madhya Pradesh

District	IOCL	BPCL	HPCL
AGAR MALWA	8	3	2
ALIRAJPUR	3	2	2
ANUPUR	2	6	1
ASHOKNAGAR	2	4	7
BADWANI	15	5	8
BALAGHAT	5	4	3
BETUL	11	10	12
BHIND	11	6	7
BHOPAL	19	22	19
BURHANPUR	3	1	2
CHHATARPUR	6	6	6
CHHINDWARE	13	8	6
DAMOH	3	2	2
DATIA	3	0	4
DEWAS	22	16	7
DHAR	26	21	16
DINDORI	5	3	1
GUNA	2	3	4
GWALIOR	20	27	19
HARDA	10	7	5
HOSHANGABAD	11	10	15
INDORE	22	38	33
JABALPUR	20	11	14
JAHBUA	3	1	3
KATNI	6	6	3
KHANDWA	11	7	4
KHARGONE	14	6	4
MANDLA	7	9	1
MANDSAUR	4	12	6
MORENA	4	6	1
NARSIMHAPUR	10	3	2
NARSINGHPUR	0	5	0
NEEMACH	3	4	2

Grand Total for MP State	456	414	333
VIDISHA	11	9	13
UMARIA	1	2	1
UJJAIN	19	14	19
TIKAMGARH	0		3
SINGRAULI	4	6	1
SIDHI	3	7	1
SHIVPURI	5	9	3
SHAJAPUR	6	7	3
SHEOPUR	0	1	0
SHAHDOL	5	6	2
SEONI	9	7	6
SEHORE	25	10	13
SATNA	18	11	4
SAGAR	13	9	7
REWA	6	7	3
RATLAM	8	13	6
RAJGARH	7	6	8
RAISEN	9	11	14
PANNA	3	4	4
NIWARI	0	1	1